

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 15 of 2018

IN THE MATTER OF:

**Federation of Gujrat State Chemists and
Druggists Association & Anr.**

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

Present:

For Appellants:

**For Respondents: Ms. Manmeet Arora and Mr. Harkirat Singh,
Advocates for R-1&2.**

With

Competition Appeal (AT) No. 35 of 2018

IN THE MATTER OF:

**Chemists and Druggists Association of
Baroda & Anr.**

...Appellants

Vs

Reliance Agency & Ors.

....Respondents

Present:

For Appellants: Mr. Anshul Narayan, Advocate.

**For Respondents: Ms. Manmeet Arora and Mr. Harkirat Singh,
Advocates for R-3 & 4.**

Competition Appeal (AT) No. 15 & 35 of 2018

ORDER

21.01.2020: Due to paucity of time these appeals could not be taken up.

Post these appeals 'for hearing' on **30th January, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc